

(c) the anticipated volume of trade between the two countries consequent upon the latest understanding?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE):** (a) Yes, Sir. The Spanish Foreign Minister visited India in December, 1972

(b) and (c). A Trade and Economic Cooperation Agreement and a Protocol between India and Spain was signed on 14-12-1972 during the visit of the Spanish Foreign Minister. A copy of this Agreement has been placed in the Parliament Library. The agreement does not stipulate trade between India and Spain taking place under any clearing system and its volume will, therefore, depend on trade contracts being concluded on normal commercial considerations

#### Persons arrested for cheating in Banks

744 **SHRI R. K. SINHA**  
**SHRI M. KATHAMUTHU**

Will the Minister of FINANCE be pleased to state

(a) the total number of persons arrested during 1972-73 so far on the charge of cheating banks in the country;

(b) the particulars of the incidents and the persons so arrested, and

(c) the action taken against them and the extent to which the banks had to suffer loss on this account?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):**

(a) to (c) Cases of arrests on account of cheating form part of the normal law and order problems, information regarding which is maintained by the State Governments. The required information in the present case will have to be collected from various State Governments and Union Territories' administrations, on the one hand and the commercial banks

including private sector and foreign banks on the other. To the extent possible, this information will be collected and laid on the Table of the House when available.

#### Seizure of Mini Mint in Baroda

745 **SHRI R. K. SINHA** Will the Minister of FINANCE be pleased to state

(a) whether a mini mint was seized in Baroda manufacturing counterfeit 50 paise coins, and

(b) the number of coins seized and the number, names and other particulars of the persons arrested in this connection and the action taken against them?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH):** (a) and (b) Baroda City Police unearthed a racket for manufacturing counterfeit 50 paise coin on 14th November, 1972. 3,155 counterfeit coins of 50 paise were found ready for circulation and 48,200 cut pieces of the size of 50 paise coins were intercepted while under process of manufacture. Five persons viz. Nattavilal Mohanlal Mistry, Samsuddin Ismail Vora, Tribhuvan Narsibhai Soni, Narsibhai Virjibhai Soni and Mohamad Amin alias Mohamad Unis Issanuddin have been arrested and a criminal case under Sections 232, 233, 234, 235 and 239 IPC has been registered against them. The case is still under investigation.

#### Measures to check malpractices indulged in by International Airlines operating in India

746 **SHRI R. K. SINHA** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it has come to the notice of Government that some International Airlines operating in India indulge in malpractices resulting in diversion of traffic and loss of foreign exchange; and